

**PROPARMA FOR DECLARATION OF ASSETS**

CJ-1 - Kunkuri

(As On 31-03-2012)

Name of Officer (In Full) : **ANISH DUBEY**

Date of Birth: **26-07-1970**

Present post held: **CIVIL JUDGE CLASS-1, KUNKURI, DIST. - JASHPUR (C.G.)**

Name of District, Sub-Division. Taluka and Village in which property is situated.	Name and details of property		If not in won name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortagage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
Village-Fundurdihari , Tahsil-Ambikapur, Dist.- Sarguja (C.G.)	A Residential House and badi situated on diverted land in area 0.704 Hect. Approx value 1.5 carorh Rs. as Government rate.		Ancestral property in name of my father V.N. Dubey and his brother Shri R.H. Dubey and Other brother's late Shri. T.N. Dubey's Sons Shri Nagendra Dubey, Shri Dharendra Dubey and Shri Alok Dubey (My father shares 1/3 th. and in my father share my own share 1/8)	By Sattlement in name of Grandfather Pdt. Shivdhari Dubey and his 5 (Five) Sons in 1958
Village-Fundurdihari , Tahsil-Ambikapur, Dist.- Sarguja (C.G.)		3.069 Hect. (Approx value 1.86 caror Rs. as Government rate).	Ancestral property in name of my father V.N. Dubey and his brother Shri R.H. Dubey, Shri R.N. Dubey and Other brother's late Shri. T.N. Dubey's Sons Shri Nagendra Dubey, Shri Dharendra Dubey and Shri Alok Dubey and Other brothers late Shri P.N. Dubey and Grandsons Abhishek Dubey, Navin Dubey and Smt. Geeta Dubey (My father shares 1/5 th. and in my father share my own share 1/8)	By Sattlement in name of Grandfather Pdt. Shivdhari Dubey and his 5 (Five) Sons in 1958

Village-Fundurdihari , Tahsil-Ambikapur, Dist.- Sarguja (C.G.)		3.124 Hect. (Approx value 15 Lakhs Rs. as Government rate).	Ancestral property in name of my father V.N. Dubey( In this property I have 1/8 share)	By settlement in name of Grandfather Pdt. Shivdhari Dubey and his 5 (Five) Sons in 1958
Village-Dhangavan , Tahsil-Ambikapur, Dist.- Sarguja (C.G.)		10.251 Hect. (Approx value 6.25 carorh Rs. as Government rate).	Ancestral property in name of my father V.N. Dubey( In this property I have 1/8 share)	By seldeed
Mohlla-Brahmpara, Ambikapur, Tahsil-Ambikapur, Dist.- Sarguja (C.G.)		Diverted land 0.78 Acar (Approx value 6.00 carorh Rs. As Government Rate)	Ancestral property in name of my father V.N. Dubey and his brother Shri R.H. Dubey, Shri R.N. Dubey and Other brother's late Shri. T.N. Dubey's Sons Shri Nagendra Dubey, Shri Dhirendra Dubey and Shri Alok Dubey and Other brothers late Shri P.N. Dubey and Grandsons Abhishhek Dubey, Navin Dubey and Smt. Geeta Dubey (My father shares 1/5 th. and in my father share my own share 1/8)	By seldeed in 1958.
Village-Fundurdihari , Tahsil-Ambikapur, Dist.- Sarguja (C.G.)		Diverted land 0.044 Hect. (Approx value 7-00 Lakhs Rs. As Government Rate) is my own name.		Gifted by father in 2005.

**Movable Property (Value Above 25,000/- of Rs.**


Name of Articles	Value (in Rs.)		Whose Name
	Value	Value	
Car (Chevrolet spark)	3.54 Lakhs		Own name
Scooty	40,000/-		My Spouse Smt. Namrata Dubey
Other belonging Movable property Freeze, T.V., Shofa, Bed, and other home Applaines	1.5 Lakhs Rs. Approx		

**Jewellaty (Lump Sum)**

Jewellaty	Grams	Value
My own name	100 Grams	3,20,000/- at present rate.
my Spouse Smt. Namrata Dubey	250 Grams	8,00,000/- at present rate.

Name of Issuing Company		Nos. of Shares	
Life Insurance Policy & Others			
Jivani Saral Policy in my own name	company name L.I.C. Of india	Value 7.5 lakhs	Premiume 36,030/- Per Years
Jivan Saral Policy in my Spouse Name	L.I.C. Of india	7.5 lakhs	36,030/- Per Years
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposits			
2) Saving Bank A/CS	In my own account SBI. KUNKURI	KUNKURI, DIST. JASHPUR (C.G.)	1,00,400/- At Present Date-10-01-2013
	In my Spous account SBI. Dalli Rajhara	dalli rajhara Dist. Durg (C.G.)	24,038/- At Present Date-10-01-2013
3) PPF	Bank Loker Account in Joint Account SBI Ambikapur.	Ambikapur Dist. Sarguja	1150/- At Present Date 10-01-2013
4) GPF			
5) NSS			
6) Others (C.P.S.)			6,30,000/-

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.  
 Note :- The expected declatration of assets is subject to provisions of C. G. Civil Services (Conduct) Rules 1965.

  
**ANISH DUBEY**  
 Signature & Date-1  
 Kunkuri, Dist. - Jashpur (C.G.)